

THE GAUHATI HIGH COURT AT GUWAHATI
THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)

NOTIFICATION

Dated Guwahati the 10th March, 2015

No.HC.VII-08/2015/ **1441** /A. On being released, Shri Alokeshwar Bhattacharyya, Registrar (Vigilance), Gauhati High Court, Guwahati, is posted as Special Judge, Assam, Guwahati, vice Shri Gautam Baruah transferred.

Shri Bhattacharyya will hand over charge of his Office to Shri Mir Alfaz Ali, Registrar (Vigilance) designate, Gauhati High Court, Guwahati and join his new assignment.

No.HC.VII-08/2015/ **1442** /A. Hon'ble the Chief Justice (Acting) of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service in the Registry of the Gauhati High Court in the posts as shown below against their names in their Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charges:-

Sl. No.	Name of the Officers	Designation
1.	Shri Mir Alfaz Ali, Registrar (Judicial), Gauhati High Court, Guwahati	Registrar (Vigilance), Gauhati High Court, Guwahati, vice Shri Alokeshwar Bhattacharyya transferred.
2.	Shri Vinod Kumar Chandak, District and Sessions Judge designate, Cachar, Silchar	Registrar (Administration), Gauhati High Court, Guwahati, vice Shri Kamalendu Choudhury transferred. (In partial modification of this Registry's Notification No. HC.VII-08/2015/613/A dated 06.2.2015)
3.	Shri Binod Kumar Chetri, Additional District and Sessions Judge, Fast Track Court, Rangia	Registrar (Judicial), Gauhati High Court, Guwahati, vice Shri Mir Alfaz Ali posted as Registrar (Vigilance), Gauhati High Court, Guwahati

No.HC.VII-08/2015/ **1443** /A. On being released, Shri Kamalendu Choudhury, Registrar (Administration), Gauhati High Court, Guwahati, is transferred and posted as District and Sessions Judge, Cachar, Silchar, vice Shri Sanjeev Kumar Sharma already transferred.

Shri Choudhury will hand over charge of his Office to Registrar General, Gauhati High Court, Guwahati, and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ **1444** /A. On his appointment as Member Secretary, Assam State Legal Services Authority by the Govt. Of Assam in the Legislative Department, vide Notification No. LGL.87/98/160 dated 9th March, 2015, Shri Parthiv Jyoti Saikia, District and Sessions Judge, Darrang, Mangaldoi, is

Contd.....

[2]

posted as Member Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Prasanta Saikia already transferred.

Shri Saikia will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 1445 /A. Shri Gautam Baruah, Special Judge, Assam, Guwahati, is transferred and posted as District and Sessions Judge, Darrang, Mangaldoi, vice Shri Parthiv Jyoti Saikia posted as Member-Secretary, Assam State Legal Services Authority, Guwahati.

Shri Baruah will hand over charge of his Court and Office to Shri Alokeswar Bhattacharyya, Special Judge designate, Assam, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 1446 /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No. JDJ.30/2015/6 dated 04.03.2015, has been pleased to appoint the following Officer in Grade-I of the Assam Judicial Service, on temporary promotion from Grade-II to Grade-I of the said Service. He will draw usual scale of pay and other allowances as admissible under the Rules. He will be on officiation as per the Assam Judicial Service Rules, 2003:-

1. Shri Dibyajyoti Mahanta,
Chief Judicial Magistrate, Nalbari

No.HC.VII-08/2015/ 1447 /A. On temporary promotion to Grade-I of the Assam Judicial Service, the following Officer is transferred and posted as below with effect from the date of his taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/Station
1.	Shri Dibyajyoti Mahanta	Addl. District and Sessions Judge, Fast Track Court, Rangia (vice Shri Binod Kumar Chetri transferred)	Amingaon

No.HC.VII-08/2015/ 1448 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, who has been promoted temporarily from Grade-II to Grade-I of the Assam Judicial Service and placed on officiation as per Rules, as Addl. District and Sessions Judge of the Sessions Division with Head-quarters as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

M
10/3/15

Contd.....

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Dibyajyoti Mahanta	Kamrup	Amingaon

No.HC.VII-08/2015/ 1449 /A. Shri Ajoy Kumar Baruah, Civil Judge and Assistant Sessions Judge, Sivasagar, is transferred and posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Mridul Kumar Saikia transferred.

On being appointed by the Assam State Legal Services Authority, Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join his new assignment.

No.HC.VII-08/2015/ 1450 /A. Shri Manash Baruah, Chief Judicial Magistrate, Sonitpur, Tezpur, is transferred and posted as Civil Judge and Assistant Sessions Judge, Nalbari, vice Shri Naimuddin Ahmed posted at the same station.

Shri Baruah will hand over charge of his Court and Office to the Additional Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 1451 /A. Shri Naimuddin Ahmed, Civil Judge and Assistant Sessions Judge, Nalbari, is posted at the same station i.e. Nalbari, as Chief Judicial Magistrate, vice Shri Dibyajyoti Mahanta transferred on temporary promotion to Grade-I of the Assam Judicial Service.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Nalbari and join his new assignment immediately.

No.HC.VII-08/2015/ 1452 /A. Smti Rashmita Das, Additional Chief Judicial Magistrate, Kamrup, Amingaon, is transferred and posted as Chief Judicial Magistrate, Sonitpur, Tezpur, vice Shri Manash Baruah transferred.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-08/2015/ 1453 /A. On being released by the Assam State Legal Services Authority, Shri Mridul Kumar Saikia is transferred and posted as Civil Judge and Assistant Sessions Judge, Sivasagar, vice Shri Ajoy Kumar Baruah transferred.

Shri Saikia will hand over charge of his Office to Shri Ajoy Kumar Baruah, Deputy Secretary designate, Assam State Legal Services Authority, Guwahati and proceed to join his new assignment.

No.HC.VII-08/2015/ 1454 /A. Shri Rajesh Kumar Todi, Additional Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Additional Chief Judicial Magistrate, Kamrup, Amingaon, vice Smti Rashmita Das transferred.

Contd.....

M
10/3/15

[4]

Shri Todi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join at his new place of posting immediately.

No.HC.VII-08/2015/ 1455 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Manash Baruah	Nalbari	Nalbari
2.	Shri Mridul Kumar Saikia	Sivasagar	Sivasagar

No.HC.VII-08/2015/ 1456 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Naimuddin Ahmed	Nalbari	Nalbari
2.	Smti Rashmita Das	Sonitpur	Tezpur

No.HC.VII-08/2015/ 1457 /A. Smti Panchali Shyam, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, is transferred and posted against the vacant post of Sub-Divisional Judicial Magistrate (S), Karimganj.

Smti Shyam will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join at her new place of posting immediately.

No.HC.VII-08/2015/ 1458 /A. On being released by the Assam State Legal Services Authority, Shri Ajoy Kumar Basumatary, Under Secretary, Assam State Legal Services Authority, Guwahati, is posted as Munsiff No.1, Kamrup (M), Guwahati, vice Sri Ranjan Brahma transferred

Shri Basumatary will hand over charge of his Office to the Member-Secretary, Assam State Legal Services Authority and join his new assignment immediately.

No.HC.VII-08/2015/ 1459 /A. In exercise of the powers conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officer in Grade-III of the

Contd.....

24/3/15

[5]

Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post him on transfer as Sub-Divisional Judicial Magistrate, (S) at the station/ Head-quarters in the District as shown below against his name from the date of taking over charge as such:-

Sl. No.	Name of the Officer	Designation	District	Head-quarters
1.	Shri Obang Mize	Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur	Sonitpur	Tezpur

No.HC.VII-08/2015/ 1460 /A. Smti Bichitra Dutta, Judicial Magistrate, 1st Class, Jorhat, is transferred and posted as Judicial Magistrate, Golaghat, vice Smti Sorbani Bhattacharjee transferred.

Smti Dutta will hand over charge of her Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join at her new place of posting immediately.

No.HC.VII-08/2015/ 1461 /A. Shri Forhanuddin Choudhury, Munsiff No.2, Cachar, Silchar is posted at the same station i.e. Silchar against the vacant post of Munsiff No.1.

Shri Choudhury will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-08/2015/ 1462 /A. Shri Nupur Chandra Bhuyan, Munsiff No.1, Morigaon, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1st Class, Udalguri, vice Shri Obang Mize transferred.

Shri Bhuyan will hand over charge of his Court and Office to the District and Sessions Judge, Morigaon and proceed to join at his new place of posting immediately.

No.HC.VII-08/2015/ 1463 /A. Smti Pooja Sinha, Judicial Magistrate, 1st Class, Morigaon, is transferred and posted as Munsiff No.1, Morigaon, vice Shri Nupur Chandra Bhuyan transferred.

Smti Sinha will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and join her new assignment immediately.

No.HC.VII-08/2015/ 1464 /A. Smti Sarbani Bhattacharjee, Judicial Magistrate, 1st Class, Golaghat, is transferred and posted against the vacant post of Judicial Magistrate, 1st Class, Cachar, Silchar.

Contd.....

Handwritten signature/initials
10/3/15

[6]

Smti Bhattacharjee will hand over charge of her Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join at her new place of posting immediately.

No.HC.VII-08/2015/ 1465 /A. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.3, Cachar, Silchar is posted at the same station i.e. Silchar as Munsiff No.2, vice Shri Forhanuddin Choudhury posted at the same station.

Shri Tapadar will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-08/2015/ 1466 /A. Shri Jayanta Kumar Saikia, Munsiff No.2, Jorhat, is transferred and posted as Munsiff No.3, Cachar, Silchar, vice Shri Jafar Md. Azizul Karim Tapadar posted at the same station.

Shri Saikia will hand over charge of his Court and Office to the District and Sessions Judge, Jorhat and proceed to join at his new place of posting immediately.

No.HC.VII-08/2015/ 1467 /A. Shri Gautam Daimari, Judicial Magistrate, 1st Class, Hailakandi, is posted at the same station i.e. Hailakandi, against the vacant post of Munsiff No.2-cum-Judicial Magistrate, 1st Class.

Shri Daimari will hand over charge of his Court and Office to the Chief Judicial Magistrate, Hailakandi and join his new assignment immediately.

NO.HC.VII-08/2015/ 1468 /A. In exercise of the power delegated to the High Court under the proviso to Sub-Section (2) of Section 19 of the Bengal, Agra and Assam Civil Courts (Amendment) Act, 2005, the High Court is pleased to invest the following Munsiffs with the power to try suits cognizable by the Civil Courts up to and inclusive of the value of Rs. 2,00,000/- (Rupees two lakhs) only.

1. Smti Pooja Sinha
2. Shri Gautam Daimari

The power is personal to the Officers concerned and may be exercised by them at any station.

By Order,
Sd/- H.K. Sarma,
REGISTRAR GENERAL
Dated 10.03.2015

Memo No. HC.VII-19/2015/ 1469 - 1516 /A.

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to invest Shri Dibyajyoti Mahanta with the powers of Addl. District Judge and Shri Manash Baruah and Shri Mridul Kumar Saikia with the powers of Civil Judge.

Contd.....

Handwritten signature and date: 10/3/15

2. The Secretary to the Govt. of Assam, Legislative Department, Dispur, Guwahati for information and necessary action
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, NO.I & II, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati. He is requested to appoint Shri Ajoy Kumar Baruah as Deputy Secretary, Assam State Legal Services Authority and release Shri Mridul Kumar Saikia from the post of Deputy Secretary, Assam State Legal Services Authority and Shri Ajoy Kumar Basumatary from the post of Under Secretary, Assam State Legal Services Authority
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Special Judge, Addl. CBI Court, NO.I & II, Assam, Chandmari, Guwahati
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Shri Alokeswar Bhattacharyya, Registrar (Vigilance), Gauhati High Court, Guwahati
16. Shri Mir Alfaz Ali, Registrar (Judicial), Gauhati High Court, Guwahati. He will hand over charge of his Office to the Registrar General, Gauhati High Court, Guwahati and join his new assignment immediately.
17. Shri Kamalendu Choudhury, Registrar (Administration), Gauhati High Court, Guwahati
18. Shri Parthiv Jyoti Saikia, District and Sessions Judge, Darrang, Mangaldoi
19. Shri Gautam Baruah, Special Judge, Assam, Guwahati
20. Shri Vinod Kumar Chandak, District and Sessions Judge designate, Cachar, Silchar. He will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.
21. Shri Binod Kumar Chetri, Additional District and Sessions Judge, Fast Track Court, Rangia. He will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join his new assignment immediately.
22. Shri Dibyajyoti Mahanta, Chief Judicial Magistrate, Nalbari. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Nalbari and proceed to join his new assignment immediately.
23. Shri Ajoy Kumar Baruah, Civil Judge and Asstt. Sessions Judge, Sivasagar
24. Shri Manash Baruah, Chief Judicial Magistrate, Sonitpur, Tezpur
25. Shri Naimuddin Ahmed, Civil Judge and Asstt. Sessions Judge, Nalbari
26. Smti Rashmita Das, Addl. Chief Judicial Magistrate, Kamrup, Amingaon
27. Shri Mridul Kumar Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati
28. Shri Rajesh Kumar Todi, Addl. Chief Judicial Magistrate, Kokrajhar
29. The Joint Registrar (_____), Gauhati High Court, Guwahati

Contd.....

1003/15

[8]

30. The Chief Judicial Magistrate, _____
31. Smti Panchali Shyam, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur
32. Shri Ajoy Kumar Basumatary, Under Secretary, Assam State Legal Services Authority, Guwahati
33. Shri Obang Mize, Munsiff-cum-Judicial Magistrate, 1st Class, Udalguri. He will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join his new assignment immediately.
34. Smti Bichitra Dutta, Judicial Magistrate, 1st Class, Jorhat
35. Shri Forhan Uddin Choudhury, Munsiff No.2, Cachar, Silchar
36. Shri Nupur Chandra Bhuyan, Munsiff No.1, Morigaon
37. Smti Pooja Sinha, Judicial Magistrate, 1st Class, Morigaon
38. Smti Sorbani Bhattacharjee, Judicial Magistrate, 1st Class, Golaghat
39. Shri Jafar Md. Azizul Karim Tapadar, Munsiff No.3, Cachar, Silchar
40. Shri Jayanta Kumar Saikia, Munsiff No.2, Jorhat
41. Shri Gautam Daimari, Judicial Magistrate, 1st Class, Hailakandi
42. The Deputy Registrar (_____), Gauhati High Court, Guwahati
43. The Assistant Registrar (_____), Gauhati High Court, Guwahati
44. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
45. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
46. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
47. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.), Gauhati High Court, Guwahati
48. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

[Handwritten mark]

[Handwritten signature]
14/03/15

REGISTRAR GENERAL

[Handwritten signature]
18/03/2015